

HR-29/67/2021-HR-FSSAI /28/5 भारतीय खाद्य सुरक्षा और मानक प्राधिकरण

(खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण)

(मानव संसाधन विभाग) एफडीए भवन, कोटला रोड, नई दिल्ली - 110 002 **ईमेल आईडी : estt@fssai.gov.in**

Date: 11th December, 2024

OFFICE ORDER No. 339/2024

Subject: Declaration of First Appellate Authority for RCD- reg.

With the approval of the Competent Authority, it has been decided to designate Dr. Ajeet Singh, Joint Director, RCD as First Appellate Authority for RTI matters related to Regulatory Compliance Division.

2. This issues with the approval of the Competent Authority.

Signed by
Manish Kumar Bhaskar
Date: 11-12-2024 09:45:04
(Manish Kumar Bhaskar)
Deputy Director (HR)

To: -

Concerned Officer.

RTI Cell (for necessary action in view of appointment of CPIOs/FAAs)

IT Division – for uploading on website under CPIO section and e-office dashboard.